NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/198&199/CAA/2017

IN

PETITION NUMBER

: CA/67 & 68/CAA/2017

NAME OF THE TRANSFEROR

: THE KADRI MILLS LTD

NAME OF THE TRANSFERRE

: SRI KUMARAGURU MILL LIMITED

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. VID HYASHANKAR

R. ACHOICKUMAR

Counsel Pro Petitioners

ORDER

Counsel for the Petitioner present and made the submissions. We direct the Petitioner to issue notice for hearing of the petition preferably in the same newspapers wherein the earlier notice was published having not less than 10 days before the next date of hearing of the petition. Put up on **07.12.2017** at **10.30** A.M.

MEMBER (JUDICIAL)

ghk